GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

RAJYA SABHA

UNSTARRED QUESTION NO. 69

TO BE ANSWERED ON JULY 18, 2022

PARLIAMENT AND CENTRAL VISTA IN SEISMIC ZONE IV

NO. 69. SHRI JAWHAR SIRCAR :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether CPWD's notice of September 2019 inviting bids for design for Parliament and Central Vista buildings state that 100 year old buildings such as North Block and South Block are not earthquake safe;

(b) whether the Minister also mentioned at a Conclave on 9th October 2021, that when the existing Parliament Building was constructed, it was in seismic zone II and today that area is in seismic zone IV which is considerably vulnerable to earthquakes;

(c) whether CPWD has tackled this concern and the increase in costs; and

(d) whether these increased costs are proportionate to the measured vulnerability of buildings?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a): Yes, Sir.

(b): The existing Parliament Building is approximately 93 years old, hence it is unlikely that the building complies with prevailing Indian Standard (IS) codes for structural safety / durability as the first Indian Earthquake code IS-1893 was published in the year 1962. The current version of IS-1983 was published in 2016 in which Delhi falls under Earthquake Zone-IV.

(c) & (d) : The New Parliament Building has been designed for Earthquake Zone V. There are various parameters available in IS codes and the costing depends on the comprehensive parameters adopted in design.

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